# CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI 

Petition No. 57/2010
Coram:

1. Dr. Pramod Deo, Chairperson
2. Shri S. Jayaraman, Member
3. Shri V.S.Verma, Member
4. Shri M.Deena Dayalan, Member

DATE OF ORDER: 22.9.2010

## IN THE MATTER OF

Suo motu review of the tariff order dated 6.9.2010 in respect of SEWA Hydro electric project, Stage-II ( $3 \times 40 \mathrm{MW}$ ) located at Kathua, State of J\&K, for the period from 1.3.2010 to 31.3.2014.

## AND IN THE MATTER OF

NHPC Ltd.
...Petitioner
Vs

1. Punjab State Electricity Board, Patiala
2. Haryana Power Generation Corporation Ltd, Panchkula
3. BSES-Yamuna Power Ltd, New Delhi
4. Uttar Pradesh Power Corporation Ltd, Lucknow
5. BSES-Rajdhani Power Ltd, New Delhi
6. Rajasthan Rajya Vidyut Prasaran Nigam Ltd, Jaipur
7. North Delhi Power Ltd, Delhi
8. Uttarakhand Power Corporation of Ltd, Dehradun
9. Jaipur Vidyut Vitaran Nigam Ltd, Jaipur
10. Himachal Pradesh State Electricity Board, Shimla
11. Jodhpur Vidyut Vitaran Nigam Ltd, Jodhpur
12. Engineering Deptt. UT Secretariat, Chandigarh
13. Ajmer Vidyut Vitaran Nigam Ltd, Ajmer
14. Power Development Department, Govt of J\&K, Jammu ...Respondents

## ORDER

This petition was filed by the petitioner, NHPC, for approval of generation tariff of SEWA Hydro electric project, Stage-II (3 x 40 MW) (hereinafter referred to as "the generating station") for the period from

Commission (Terms and Conditions of Tariff) Regulations, 2009.
2. The Commission by order dated 6.9.2010 determined the annual fixed charges of the generating station as under:
(₹ in lakh)

| Particulars | 2009-10 <br> $\mathbf{( 1 . 3 . 2 0 1 0}$ to <br> $\mathbf{3 1 . 3 . 2 0 1 0}$ | $\mathbf{2 0 1 0 - 1 1}$ | $\mathbf{2 0 1 1 - 1 2}$ | $\mathbf{2 0 1 2 - 1 3}$ | $\mathbf{2 0 1 3 - 1 4}$ |
| :--- | ---: | ---: | ---: | ---: | ---: |
| Return on Equity | 438.10 | 5350.14 | 5544.83 | 5548.38 | 5549.69 |
| Interest on Loan | 543.99 | 6320.62 | 6054.25 | 5492.35 | 4970.35 |
| Depreciation on | 423.03 | 5166.09 | 5354.08 | 5357.51 | 5358.78 |
| Interest <br> Working Capital | 37.64 | 454.95 | 463.32 | 458.05 | 453.87 |
| O \& M Expenses | 167.08 | 2079.75 | 2198.71 | 2324.48 | 2457.44 |
| Total | $\mathbf{1 6 0 9 . 8 3}$ | $\mathbf{1 9 3 7 1 . 5 5}$ | $\mathbf{1 9 6 1 5 . 1 9}$ | $\mathbf{1 9 1 8 0 . 7 7}$ | $\mathbf{1 8 7 9 0 . 1 4}$ |

3. It is observed that in the table under paras 46,50 and 52 of the said order, certain clerical errors had inadvertently occurred in the amounts mentioned therein for computation of Return on Equity, Interest on loan and Depreciation respectively, as under:

## Para 46: Return on Equity

| Return on Equity | $\mathbf{2 0 0 9 - 1 0}$ <br> $\mathbf{( 1 . 3 . 2 0 1 0} \mathbf{t o}$ <br> $\mathbf{3 1 . 3 . 2 0 1 0})$ | $\mathbf{2 0 1 0 - 1 1}$ | $\mathbf{2 0 1 1 - 1 2}$ | $\mathbf{2 0 1 2 - 1 3}$ | $\mathbf{2 0 1 3 - 1 4}$ |
| :--- | ---: | ---: | ---: | ---: | ---: |
| Gross Notional Equity | - | - | $2,195.72$ | $2,227.42$ | $2,236.42$ |
| Addition due to <br> Additional Capitalization | - | $2,195.72$ | 31.70 | 9.00 | 6.00 |
| Closing Equity | - | $2,195.72$ | $2,227.42$ | $2,236.42$ | $2,242.42$ |
| Average Equity | - | $1,097.86$ | $2,211.57$ | $2,231.92$ | $2,239.42$ |
| Return on Equity (Base <br> Rate ) | $15.500 \%$ | $15.500 \%$ | $15.500 \%$ | $15.500 \%$ | $15.500 \%$ |
| Tax rate for the year <br> 2008-09 | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ |
| Rate of Return on Equity <br> (Pre Tax ) | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ |
| Return on Equity (Pre <br> Tax) - Annualised | - | $\mathbf{1 9 1 . 9 1}$ | $\mathbf{3 8 6 . 5 9}$ | $\mathbf{3 9 0 . 1 5}$ | $\mathbf{3 9 1 . 4 6}$ |

## Para 50: Interest on loan

| Interest on Loan | $\mathbf{2 0 0 9 - 1 0}$ <br> $\mathbf{( 1 . 3 . 2 0 1 0}$ <br> to <br> 31.3.2010 | $\mathbf{2 0 1 0 - 1 1}$ | $\mathbf{2 0 1 1 - 1 2}$ | $\mathbf{2 0 1 2 - 1 3}$ | $\mathbf{2 0 1 3 - 1 4}$ |
| :--- | ---: | ---: | ---: | ---: | ---: |
| (₹ inh) |  |  |  |  |  |
| Gross Normative Loan | 0.00 | 0.00 | 5123.35 | 5197.31 | 5218.31 |
| Cumulative Repayment <br> upto previous year | 0.00 | 0.00 | 185.31 | 558.61 | 935.34 |
| Net Loan-Opening | 0.00 | 0.00 | 4938.04 | 4638.71 | 4282.98 |
| Repayment during the <br> year | 0.00 | 185.31 | 373.30 | 376.73 | 378.00 |
| Addition due to <br> Additional <br> Capitalization(2009-14) | 0.00 | 5123.35 | 73.97 | 21.00 | 14.00 |
| Net Loan-Closing | 0.00 | 4938.04 | 4638.71 | 4282.98 | 3918.98 |
| Average Loan | 0.00 | 2469.02 | 4788.37 | 4460.84 | 4100.98 |
| Weighted Average Rate <br> of Interest on Loan | $9.51 \%$ | $9.24 \%$ | $9.21 \%$ | $9.09 \%$ | $9.02 \%$ |
| Interest on loan | - | $\mathbf{2 2 8 . 1 3}$ | $\mathbf{4 4 0 . 9 3}$ | $\mathbf{4 0 5 . 3 8}$ | $\mathbf{3 6 9 . 9 5}$ |

## Para 52: Depreciation

| Depreciation | 2009-10 <br> $\mathbf{( 1 . 3 . 2 0 1 0 ~ t o ~}$ <br> $\mathbf{3 1 . 3 . 2 0 1 0})$ | $\mathbf{2 0 1 0 - 1 1}$ | $\mathbf{2 0 1 1 - 1 2}$ | $\mathbf{2 0 1 2 - 1 3}$ | $\mathbf{2 0 1 3 - 1 4}$ |
| :--- | ---: | ---: | ---: | ---: | ---: |
| Gross Block as on the <br> date of commercial <br> operation | 86221.52 | 86221.52 | 86221.52 | 86221.52 | 86221.52 |
| Additional capital <br> expenditure during <br> 2009-14 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| Cost of Initial Spares <br> Adjustment | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| Closing gross block | 86221.52 | 86221.52 | 86221.52 | 86221.52 | 86221.52 |
| Average gross block | 86221.52 | 86221.52 | 86221.52 | 86221.52 | 86221.52 |
| Rate of Depreciation | $5.0638 \%$ | $5.0638 \%$ | $5.0638 \%$ | $5.0638 \%$ | $5.0638 \%$ |
| Depreciable Value @ <br> 90\% | 0.00 | 3293.58 | 6634.71 | 6695.76 | 6718.26 |
| Balance Useful life of <br> the asset as on 1st <br> April | - | - | - | - | - |
| Remaining Depreciable <br> Value | 0.00 | 3293.58 | 6449.40 | 6137.16 | 5782.93 |
| Depreciation | $\mathbf{0 . 0 0}$ | $\mathbf{1 8 5 . 3 1}$ | $\mathbf{3 7 3 . 3 0}$ | $\mathbf{3 7 6 . 7 3}$ | $\mathbf{3 7 8 . 0 0}$ |

4. Regulation 103 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, provides as under:
"103. (1) The Commission may at any time, on its own motion, or on an application of any of the persons or parties concerned, within 45 days of making such decision, directions or order, review such decision, directions or orders and pass such appropriate orders as the Commission deems fit:

Provided that power of review by the Commission on its own motion under this clause may be exercised only for correction of clerical or arithmetical mistakes arising from any accidental slip or omission."
5. In exercise of powers under Regulation 103 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, the inadvertent clerical error in respect of the amounts pertaining to the computation of Return on Equity, Interest on loan and Depreciation, indicated in the table under paras 46,50 and 52 of the order dated 6.9.2010, is corrected suo motu, by this order, as under:

## Para 46: RETURN ON EQUITY

| Return on Equity | 2009-10 <br> $\mathbf{( 1 . 3 . 2 0 1 0}$ to <br> $\mathbf{3 1 . 3 . 2 0 1 0 )}$ | $\mathbf{2 0 1 0 - 1 1}$ | $\mathbf{2 0 1 1 - 1 2}$ | $\mathbf{2 0 1 2 - 1 3}$ | $\mathbf{2 0 1 3 - 1 4}$ |
| :--- | ---: | ---: | ---: | ---: | ---: |
| Gross Notional Equity | 29508.41 | 29508.41 | 31704.13 | 31735.83 | 31744.83 |
| Addition due to Additional <br> Capitalization | - | 2195.72 | 31.70 | 9.00 | 6.00 |
| Closing Equity | 29508.41 | 31704.13 | 31735.83 | 31744.83 | 31750.83 |
| Average Equity | 29508.41 | 30606.27 | 31719.98 | 31740.33 | 31747.83 |
| Return on Equity (Base <br> Rate ) | $15.500 \%$ | $15.500 \%$ | $15.500 \%$ | $15.500 \%$ | $15.500 \%$ |
| Tax rate for the year <br> 2008-09 | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ |
| Rate of Return on Equity <br> (Pre-Tax ) | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ |
| Return on Equity (Pre <br> Tax) - Annualised | $\mathbf{4 3 8 . 1 0}$ | $\mathbf{5 3 5 0 . 1 4}$ | $\mathbf{5 5 4 4 . 8 3}$ | $\mathbf{5 5 4 8 . 3 8}$ | $\mathbf{5 5 4 9 . 6 9}$ |

Para 50: INTEREST ON LOAN
(₹ in lakh)

| Interest on Loan | $\mathbf{2 0 0 9 - 1 0}$ <br> $\mathbf{1 . 3 . 2 0 1 0}$ to <br> $\mathbf{3 1 . 3 . 2 0 1 0}$ |  |  |  | $\mathbf{2 0 1 0 - 1 1}$ |
| :--- | ---: | ---: | ---: | ---: | ---: |
| (₹ in lakh) | $\mathbf{2 0 1 1 - 1 2}$ | $\mathbf{2 0 1 2 - 1 3}$ | $\mathbf{2 0 1 3 - 1 4}$ |  |  |
| Gross Normative Loan | 68852.95 | 68852.95 | 73976.30 | 74050.27 | 74071.27 |
| Cumulative Repayment <br> upto Previous Year | 0.00 | 423.03 | 5589.12 | 10943.19 | 16300.71 |
| Net Loan-Opening | 68852.95 | 68429.93 | 68387.18 | 63107.07 | 57770.56 |
| Repayment during the <br> year | 423.03 | 5166.09 | 5354.08 | 5357.51 | 5358.78 |
| Addition due to Additional <br> Capitalization (2009-14) | 0.00 | 5123.35 | 73.97 | 21.00 | 14.00 |
| Net Loan-Closing | 68429.93 | 68387.18 | 63107.07 | 57770.56 | 52425.78 |
| Average Loan | 68641.44 | 68408.55 | 65747.13 | 60438.82 | 55098.17 |
| Weighted Average Rate of <br> Interest on Loan | $9.33 \%$ | $9.24 \%$ | $9.21 \%$ | $9.09 \%$ | $9.02 \%$ |
| Interest | $\mathbf{5 4 3 . 9 9}$ | $\mathbf{6 3 2 0 . 6 2}$ | $\mathbf{6 0 5 4 . 2 5}$ | $\mathbf{5 4 9 2 . 3 5}$ | $\mathbf{4 9 7 0 . 3 5}$ |

Para 52: DEPRECIATION

| Depreciation | $\mathbf{2 0 0 9 - 1 0}$ <br> $\mathbf{( 1 . 3 . 2 0 1 0}$ to <br> $\mathbf{3 1 . 3 . 2 0 1 0 )}$ | $\mathbf{2 0 1 0 - 1 1}$ | $\mathbf{2 0 1 1 - 1 2}$ | $\mathbf{2 0 1 2 - 1 3}$ | $\mathbf{2 0 1 3 - 1 4}$ |
| :--- | ---: | ---: | ---: | ---: | ---: |
| Gross Block as on COD | 98361.36 | 98361.36 | 105680.43 | 105786.09 | 105816.09 |
| Additional capital <br> expenditure during 2009- <br> 14 | 0.00 | 7319.07 | 105.67 | 30.00 | 20.00 |
| Cost of initial Spares <br> Adjustment |  |  |  |  |  |
| Closing gross block | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| Average gross block | 98361.36 | 105680.43 | 105786.09 | 105816.09 | 105836.09 |
| Rate of Depreciation | 98361.36 | 102020.89 | 105733.26 | 105801.09 | 105826.09 |
| Depreciable Value @90\% | $5.064 \%$ | $5.064 \%$ | $5.064 \%$ | $5.064 \%$ | $5.064 \%$ |
| Balance Useful life of the <br> asset as on 1st April | 88525.22 | 91818.80 | 95159.93 | 95220.98 | 95243.48 |
| Remaining Depreciable <br> Value | 85.0 | 34.9 | 33.9 | 32.9 | 31.9 |
| Depreciation | 88525.22 | 91395.78 | 89570.82 | 84277.79 | 78942.78 |

6. It is however clarified that the annual fixed charges for the period from

2009-10 (1.3.2010 to 31.3 .2010 ) to 2009-14 determined by the Commission in order dated 6.9.2010, was based on the above said computations. Hence, the question of revision of the annual fixed charges on account of the
correction of the clerical error does not arise.
7. All other terms contained in order dated 6.9.2010 remains unaltered.

Sd/-
(M.DEENA DAYALAN) MEMBER

Sd/-
(V.S. VERMA) MEMBER

Sd/-
(S.J AYARAMAN) MEMBER

Sd/-
(DR.PRAMOD DEO) CHAIRPERSON

